

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1786
ANSWERED ON:22.07.2014
STATUTORY DEVELOPMENT BOARD
Lokhande Shri Sadashiv Kisan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any request from Maharashtra regarding setting up of a separate Statutory Development Boards for Konkan region and North Maharashtra;
- (b) if so, the details thereof along with the present status of the said proposal; and
- (c) the time by which the said proposal is likely to be finalised along with the reasons for delay therein?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (c): The Government of India had received resolutions passed on 20th February, 2005 (again on 15th December, 2005) and 13th July, 2006 by both the houses of Maharashtra State Legislature recommending the establishment of separate Development Boards for Konkan region and North Maharashtra respectively.

The Planning Commission, who were consulted in the matter, were of the view that backwardness by itself is not a reason for a Constitutional amendment for establishing a separate Development Board for Konkan region and North Maharashtra as there are other instruments available with the Centre and State Government to gear up their developmental machinery for achieving the desired progress in backward regions.

In view of above, these two proposals are not under consideration of the Government of India.